

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. CP/79(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Mr. Lim Lay Yew
Vs
Esco Biotech Private Limited

Section 241(1), 242(4) 244(1) of Companies Act, 2013

ORDER

1. Adv. Sanchit Suri a/w Adv. Jimisha Dalal and Adv. Bhagyashree Goelo for the Petitioner present physical mode. No representation on the part of the Respondent(s).
2. Ld. Counsel for the Petitioner seeks some time to submit the Agenda and minutes of the Board Meeting dated 25th November 2019, by way of an additional affidavit.
3. At the request of Counsel, the matter is adjourned to **29.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)